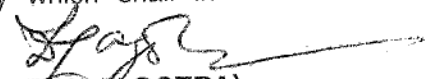


OFFICE OF THE DISTRICT & SESSIONS JUDGE, (NORTH-EAST):
KARKARDOOMA COURTS, DELHI

ORDER

Sr. Postina Deo Singh, Sr. Personal Assistant, presently posted in the Court of Sh. Rajesh Kumar Garg, ADJ, North-East District Karkardooma Courts, Delhi, is hereby withdrawn and posted in the Court of Sh. Ankit Singla, ACJ, North-East District Karkardooma Courts, Delhi, with immediate effect.

Non-compliance of this order shall be viewed seriously which shall invite strict disciplinary action.



(DEEPAK JAGOTRA)
District & Sessions Judge,
North-East District,
Karkardooma Courts,
Delhi.

No. 208/20 /Admn./NE/KKD/2019

Delhi, Dated 11/01/19

Copy forwarded for information and necessary action to:-

1. The Jd. District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.-I, O/o District & Sessions Judge (HQ), Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/official concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell.
6. Website Committee, Tis Hazari Courts/KKD, Delhi through LAYERS.
7. R&I Branch North-East District Karkardooma Courts for upload the same.
8. PRO/APRO, KKD Courts, Delhi.
9. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
10. PS to the undersigned.


[District & Sessions Judge]
North-East District,
Karkardooma Courts, Delhi.